

(b) The information is given as under:

Year	No. of CSP Schemes received	No. of villages to be covered	Estimated cost
1	2	3	4
			Rs. in lakhs
1980-81	3067	3128	3349.859
1981-82	162	123	318.262

(c) 21 schemes covering 21 villages.

House Building Co-operative Societies in Delhi

3580. SHRI BHIKU RAM JAIN:
Will the Minister of WORKS AND HOUSING be pleased to state:

(a) how many House Building Co-operative Societies were registered in Delhi in 50s, 60s, and 70s (separately);

(b) of these, how many societies have not so far been able to allot land to their members and the reasons and details thereof; and

(c) what special steps have been taken by Government to pull such societies out of morass and secure quick release of plots to the members, specially in the context of present acute shortage of houses in Delhi?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Registrar, Co-operative Societies, Delhi has intimated that in the Union Territory of Delhi 34 house building societies have been registered during 50s, 246 house building societies have been registered during 60s, and 27 house building societies have been registered during 70s.

(b) and (c). Out of these, 127 societies were allotted land. Amongst these 127 societies 113 societies have allotted land to their members. Of the remaining 14, the position is indicated below:—

Number of Societies whose land is under the process of development	—	10
Number of societies whose cases are pending in the Court of Law	—	2
Societies which have been allotted land recently	—	2

14

The land has been released to all the remaining 14 societies indicated above. The delay is due to time being taken by these societies in developing the land or due to court proceedings.

Enhanced Price of Plots at Gurgaon

3581. SHRI KESHAORAO PARDHI:
Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to USQ No. 2012 on 31st